

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
WEDNESDAY 25TH JANUARY 2023/ 5TH MAGHA 1944**

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CHIEF JUSTICE'S COURT	S. MANIKUMAR, CJ. & MURALI PURUSHOTHAMAN, J.	ADMN. O.Ps/W.Ps(C) - PUBLIC INTEREST LITIGATION, KERALA LOK AYUKTA MATTERS AND & HG. HUMAN RIGHTS COMMISSION MATTERS & SPECIFICALLY ORDERED CASES.
3A	K.VINOD CHANDRAN & C. JAYACHANDRAN, JJ.	ADMN. W.As-CO-OPERATIVE SOCIETY MATTERS, ABKARI MATTERS, POLICE PROTECTION & & HG. POLICE HARASSMENT, COMPANY APPEALS, ARBITRATION APPEALS, AFA, MFA, INS. APPEALS, O.P(FT) & SPECIFICALLY ORDERED CASES. HG. A.Ss/R.F.As UPTO 2014. FOR PRONOUNCEMENT OF ORDERS.
6D (AT 10:15 A.M)	S.V. BHATTI & BECHU KURIAN THOMAS, JJ.	ADMN. W.As-CO-OPERATIVE SOCIETY MATTERS(SERVICE), LABOUR, SERVICE (NOT MENTIONED & HG. ELSEWHERE), O.Ps/W.Ps(C):-CAT & KAT & SPECIFICALLY ORDERED CASES.
6D (AFTER SPECIAL D.B SITTING)	S.V. BHATTI & BASANT BALAJI, JJ.	ADMN. DB CRIMINAL MATTERS (INCLUDING OFFENCES AGAINST WOMEN & CHILDREN), HABEAS & HG. CORPUS MATTERS INCLUDING PREVENTIVE DETENTION (EXCEPT COFEPOSA) & SPECIFICALLY ORDERED CASES.
6A	ALEXANDER THOMAS & C.S. SUDHA, JJ.	ADMN. D.B. CIVIL MATTERS, LAND ACQUISITION APPEALS, F.A(ADMIRALTY) AND F.A.O (ADMIRALTY), & HG. W.As.- MISCELLANEOUS MATTERS NOT MENTIONED ELSEWHERE, D.B. CONTEMPT MATTERS & SPECIFICALLY ORDERED CASES.
7E	A.MUHAMED MUSTAQUE & SHOBA ANNAMMA EAPEN , JJ.	ADMN. CONTEMPT CASES (CIVIL), REVIEW PETITIONS & PART HEARD MATTERS. & HG.
7E (AFTER D.B. SITTING)	A.MUHAMED MUSTAQUE, J.	ADMN. D.B TAX MATTERS INCLUDING W.As, O.Ps. UNDER ART.227 AGAINST ORDERS OF THE & HG. KERALA VALUE ADDED TAX/AGRICULTURAL INCOME TAX AND SALES TAX APPELLATE TRIBUNAL, MATTERS RELATING TO COMMERCIAL APPELLATE DIVISION, W.As:- ELECTRICITY MATTERS, WAQF TRIBUNAL & WAQF BOARD MATTERS, REVISION PETITIONS UNDER THE WAQF ACT & SPECIFICALLY ORDERED CASES.
3B	A.K. JAYASANKARAN NAMBIAR & MOHAMMED NIAS C.P., JJ.	ADMN. MATRIMONIAL APPEALS, M.F.As(G&W), R.Ps.(JJ) & O.Ps./W.Ps.(C) IN RESPECT OF CASES & HG. BEFORE THE FAMILY COURTS, DEVASWOM BOARD MATTERS, HABEAS CORPUS MATTERS AND PREVENTIVE DETENTION UNDER COFEPOSA & SPECIFICALLY ORDERED CASES.
4A	ANIL K. NARENDRAN & P.G. AJITHKUMAR, JJ.	ADMN. CONTEMPT CASES (CIVIL) & HG..
4A (AT 4:15 P.M.)	ANIL K. NARENDRAN, J.	ADMN. O.Ps/W.Ps(C)- MATTERS RELATING TO FEE DISPUTES IN RELATION TO SELF FINANCING & HG. COLLEGE ADMISSION COVERED BY ACT 19/2006 & 15/2017, M.FA (KME), W.As.-KERALA EDUCATION ACT & RULES (INCLUDING SERVICE), UNIVERSITY SERVICE MATTERS (INCLUDING TEACHING AND NON-TEACHING STAFF OF AIDED AND PRIVATE SCHOOLS & COLLEGES), CRP (UT), R.C.REV., O.PS.- BUILDING LEASE AND RENT CONTROL ACT & SPECIFICALLY ORDERED CASES. HG. D.B. CIVIL MATTERS.
2C	P. B. SURESH KUMAR & SOPHY THOMAS, JJ.	ADMN. O.Ps/W.Ps(C):- KERALA EDUCATION ACT & RULES (INCLUDING SERVICE), SERVICE & HG. MATTERS RELATING TO TEACHING & NON TEACHING STAFF OF AIDED AND PRIVATE SCHOOLS, THE RIGHT OF CHILDREN TO FREE AND COMPULSORY EDUCATION ACT AND REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES. HG. O.Ps/W.Ps(C) FROM 2016 TO 2018 INCLUDING DEFECT.
6B	AMIT RAWAL, J.	ADMN. O.Ps/W.Ps(C):- MISCELLANEOUS MATTERS NOT MENTIONED ELSEWHERE & SPECIFICALLY & HG. ORDERED CASES.
4B	SHAJI P. CHALY, J.	ADMN. O.Ps/W.Ps(C):- PANCHAYAT RAJ ACT, MUNICIPALITY ACT, POLLUTION CONTROL BOARD & HG. MATTERS, MMDR ACT, PADDY AND WETLAND ACT, LAND UTILIZATION ORDER, EXPLOSIVES ACT AND RULES AND REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
2E	ANU SIVARAMAN, J.	ADMN. O.Ps/W.Ps(C):-DATE OF BIRTH CORRECTION (OTHER THAN SERVICE), PENSION (OTHER & HG. THAN SERVICE), ABKARI ACT, MOTOR VEHICLES ACT, K.S.R.T.C. MATTERS (EXCLUDING SERVICE), STREET VENDORS (PROTECTION OF LIVELIHOOD AND REGULATION OF STREET VENDING) ACT-2014, MAINTENANCE AND WELFARE OF PARENTS AND SENIOR CITIZENS ACT-2007, ELECTRICITY MATTERS, LABOUR, PASSPORT ACT, RTI ACT INCLUDING REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
7B	RAJA VIJAYARAGHAVAN V., J.	ADMN. O.Ps./W.Ps.(C):-UNIVERSITY MATTERS INCLUDING ADMISSION TO SELF FINANCING & HG. COLLEGES AND AFFILIATION/APPROVAL, SERVICE MATTERS RELATING TO TEACHING & NON TEACHING STAFF OF COLLEGES, K.S.R.T.C MATTERS(SERVICE), CO-OPERATIVE SOCIETIES MATTERS (SERVICE) AND REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
1B	SATHISH NINAN, J.	ADMN. ADMIRALTY SUITS, O.P(ICA), E.P(ICA), O.P(ATE), M.A.C.As, INS.APPEALS AND L.A.As & & HG. COMPANY CASES AVOIDED BY PVKK(J) & SPECIFICALLY ORDERED CASES. HG.: S.As/R.S.As UPTO 2015 INCLUDING DEFECT.
5A	DEVAN RAMACHANDRAN, J.	ADMN. ADMIRALTY SUITS, O.P(ICA), E.P(ICA), O.P(ATE), M.A.C.As, INS.APPEALS AND L.A.As & & HG. COMPANY CASES AVOIDED BY PVKK(J) & SPECIFICALLY ORDERED CASES. HG.: S.As/R.S.As UPTO 2015 INCLUDING DEFECT.

(Contd.../-)

5B	P. SOMARAJAN, J.	ADMN. ELECTION PETITIONS, & HG. A.S./R.F.As, ARBITRATION APPEALS, ORIGINAL SUITS, O.Ps/W.Ps.(C) DIVORCE & PROBATE, C.M.As/F.A.Os, E.F.As./Ex.F.As, M.F.As & SPECIFICALLY ORDERED CASES. HG.- M.A.C.As-2017 ONWARDS INCLUDING DEFECT.
8A	V.G. ARUN, J.	ADMN. S.B CRIMINAL MATTERS UNDER ABKARI ACT, NDPS ACT, N.I. ACT, SC/ST (PREVENTION OF & HG. ATROCITIES) ACT, FOREST OFFENCES AND SEC.125 CRPC MATTERS INCLUDING R.Ps(F.C.) AND O.Ps./W.Ps.(C)/W.Ps(CRL.) UNDER ART.226/227 IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
7A	C.S.DIAS, J.	ADMN. C.R.Ps., TRANSFER PETITIONS (CIVIL) & O.Ps/W.Ps(C) UNDER ART.226/227 IN PENDING & HG. LOWER CIVIL COURT/TRIBUNAL MATTERS & SPECIFICALLY ORDERED CASES.
6C	P.V.KUNHIKRISHNAN, J.	ADMN. ARBITRATION REQUESTS, ARBITRATION PETITIONS, COMPANY CASES & SPECIFICALLY & HG. ORDERED CASES. HG.: O.Ps/W.Ps(C) RIPE FOR HEARING. M.A.C.As 2015 & 2016 INCLUDING DEFECT.
2B	T.R. RAVI, J.	ADMN. O.Ps./W.Ps.(C):- POLICE PROTECTION & POLICE HARASSMENT & SERVICE MATTERS NOT & PETN. MENTIONED ELSEWHERE INCLUDING REVENUE RECOVERY IN THE ABOVE MATTERS. ADMN. O.Ps./W.Ps(C):- TAX MATTERS, BIFR, DEBT RECOVERY TRIBUNAL, SARFAESI & RDBI ACT & HG. MATTERS AND REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
4D (AFTER SPECIAL D.B SITTING)	BECHU KURIAN THOMAS, J.	ADMN. S.B. CRIMINAL MATTERS NOT MENTIONED ELSEWHERE, O.Ps/W.Ps(C)/W.Ps(CRL.) UNDER & HG. ART.226/227 IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
1A	GOPINATH P., J.	ADMN. O.Ps./W.Ps.(C):- CO-OPERATIVE SOCIETIES MATTERS (EXCLUDING SERVICE), LAND LAWS & HG. NOT MENTIONED ELSEWHERE, STAMP ACT, REGISTRATION ACT, TRANSFER OF REGISTRY RULES, SURVEY AND BOUNDARIES ACT INCLUDING REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
3E	M.R. ANITHA, J.	ADMN. S.As./R.S.As., M.S.As.,E.S.As/Ex.S.As & MSA (FS) & SPECIFICALLY ORDERED CASES. & HG.
3C	ZIYAD RAHMAN A.A., J.	ADMN. BAIL APPLICATIONS INVOLVING OFFENCES AGAINST WOMEN AND CHILDREN & & HG. SPECIFICALLY ORDERED CASES. HG. CRIMINAL MISCELLANEOUS CASES INCLUDING DEFECT.
5D	K. BABU, J.	ADMN. S.B CRIMINAL MATTERS INVOLVING OFFENCES AGAINST WOMEN AND CHILDREN, & HG. O.Ps./W.Ps(C)/W.Ps(CRL.) UNDER ART.226/227 IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES. HG. CRIMINAL REVISION PETITIONS INCLUDING DEFECT.
7C	DR. KAUSER EDAPPAGATH, J.	ADMN. ELECTION PETITIONS, & HG. S.B. CRIMINAL MATTERS UNDER P.C. ACT (INCLUDING BAIL APPLICATIONS), O.Ps/W.Ps(C)/W.Ps(CRL.) UNDER ART. 226/227 IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES. HG. - CRIMINAL APPEALS UPTO 2015 INCLUDING DEFECT.
1D	A. BADHARUDEEN, J.	ADMN. ELECTION PETITIONS, & HG. BAIL APPLICATIONS EXCLUDING OFFENCES AGAINST WOMEN AND CHILDREN & SPECIFICALLY ORDERED CASES. HG. CRL. APPEALS FROM 2020 ONWARDS.
1C	VIJU ABRAHAM, J.	PETN. O.Ps/W.Ps(C):- PANCHAYAT RAJ ACT, MUNICIPALITY ACT, POLLUTION CONTROL BOARD & HG. MATTERS, MMDR ACT, PADDY AND WET LAND ACT, LAND UTILIZATION ORDER, EXPLOSIVES ACT AND RULES AND REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES. HG. O.Ps/W.Ps(C) 2019 ONWARDS INCLUDING DEFECT.
7D (AFTER D.B. SITTING)	SHOBA ANNAMMA EAPEN, J.	HG. O.Ps/W.Ps(C)

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MARY JOSEPH & : NOT SITTING
N. NAGARESH, JJ. :
P.V.KUNHIKRISHNAN, J. : NOT SITTING IN THE AFTER NOON